

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Anirudh Krishnan P.R. Vardana Sneha Pradeep	Counsel for Petitioner	Handwritten Signature
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ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties and prayed for time to file the joint memo of compromise. Counsel for petitioner stated that the respondent has accepted to pay the principal amount alongwith Rs.80,000/- towards the expenses incurred by the petitioner by way of a demand draft before filing the joint memo of compromise. Time is extended at request. Put up on 11.12.2017.

sd/-
S Vijayaraghavan
Member (Technical)

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)